

[*English*]

MR. DEPUTY SPEAKER : It is finished. At that time, the Minister was asked whether he had finished his reply. He had said : yes. The discussion was to be only for half an hour. But we took more than 45 minutes. (*Interruptions*) You had put in a lot of questions. Apart from that, you put in a lot of supplementaries also. In spite of that, you are doing this now.

[*Translation*]

SHRI C. JANGA REDDY : Please listen to us. We have not received reply even to a single supplementary. Our questions are in regard to the farmers.

*(Interruptions)*[*English*]

MR. DEPUTY SPEAKER : Under the rules we have discussed it. It was to be discussed for half an hour only.

[*Translation*]

SHRI C. JANGA REDDY : I had asked two-three questions about the farmers but he did not reply to them. You also have to think about the farmers.

*(Interruptions)*[*English*]

MR. DEPUTY SPEAKER : That is why I had asked the Minister whether he had finished his reply. That is all.

[*Translation*]

SHRI C. JANGA REDDY : We are raising the issue of the farmers here who are facing hardships.

[*English*]

MR. DEPUTY SPEAKER : What do we do ? You have already finished it.

SHRI C. JANGA REDDY : We are protesting against the Minister and also against .....

*(Interruptions)*

MR. DEPUTY SPEAKER : Nothing will go on record.

*(Interruptions)\*\**[*Translation*]

SHRI C. JANGA REDDY : Mr. Deputy Speaker, Sir, the answer was incomplete. We are not satisfied. You have not given us time to seek clarification. You had promised to give sufficient time to us. As you have not fulfilled your promise, we are protesting. The farmer is suffering today due to the anti-farmer policies. Therefore, we walk out from the House in protest to show sympathy with the farmer.

At this stage, Shri C. Janga Reddy and Dr. A. K. Patel left the House.

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MATTERS UNDER RULE 377

[*English*]

MR. DEPUTY SPEAKER : The House now shall take up matters under Rule 377.

[*Translation*]

- (i) Need to instal relay transmitter of declared Capacity in T.V. Centre Varanasi for the benefit of the People of Renukoot and other nearby places,

SHRI RAM PYARE PANIKA (Robertsganj) : Mr. Deputy Speaker, Sir, the people residing in the industrial area of Renukoot and areas around it falling in the Robertsganj Parliamentary constituency are agitated over failure to instal a transmitter at the Varanasi T.V. Center of the capacity which was originally declared. In fact it was proposed to instal 10 kw transmitter at Varanasi T.V. Center which would have covered the industrial area of Ranukoot of Mirzapur but, as 7 kw transmitter has been installed there, the people residing in the industrial and tribal areas of Renukoot are not fully covered by it. The Government had assured a number of times that a 10 kw transmitter would be installed. It is quite natural that there is a feeling of discontent and mistrust because the Government have not installed a transmitter of that capacity. Therefore, I would like to draw the attention of the Minister of Information and Broadcasting to the need for installing a transmitter of the earlier announced capacity immediately at the Varanasi T.V. Center so that the discontent among the people is removed.